

12.00 Noon

[MR. DEPUTY CHAIRMAN in the Chair]  
**PAPERS LAID ON THE TABLE**

**THE MINISTER OF RURAL DEVELOPMENT**

**National Rehabilitation Resettlement Policy 2007**

(SHRI RAGUVANSH PRASAD SINGH): Sir, I lay on the Table a copy (in English and Hindi) of the National Rehabilitation and Resettlement Policy 2007. [Placed in Library, See No. L.T. 7253/07]

**Notification of the Ministry of Labour and Employment**

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT**  
(SHRI OSCAR FERNANDES): Sir, I lay on the Table a copy (in English and Hindi) of the Ministry of Labour and Employment Notification G.S.R. 431(E) dated the 15th June, 2007, under sub-section (3) of section 7 of the Employees Provident Funds and Miscellaneous Provision Act, 1952, together with delay statement. [Placed in Library, See No. L.T. 7170/07]

**Notification of the Ministry of Home Affairs**

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**  
(SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table, under section 11 of the State Emblem of India (Prohibition of Improper Use) Act, 2005, a copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 643(E) dated the 4th October, 2007, publishing the State Emblem of India (Regulation of Use) Rules, 2007. [Placed in Library, See No. L.T. 7179/07]

**I. Report and Accounts (2006-07) of the SRTEPC (Mumbai) and related papers.**

**II. Report and Accounts (2006-07) of the Handloom Export Promotion Council, Chennai and related papers.**

**THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN):** Sir, I lay on the Table a copy (in English and Hindi) of the following papers:

(a) Fifty-third Annual Report and Accounts of the Synthetic and Rayon Textiles Export Promotion Council (SRTEPC), Mumbai, for the year 2006-07, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council. [Placed in Library, See No. L.T. 7327/07]

(a) Thirty-eighth Annual Report and Accounts of the Handloom Export Promotion Council, Chennai, for the year 2006-07, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council. [Placed in Library, See No. L.T. 7175/07]

**Report and accounts (2006-07) of the Indian Diamond Institute, Surat and related papers.**

**THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH):** Sir, I lay on the Table a copy (in English and Hindi) of the following papers:

(a) Annual Report and Accounts of the Indian Diamond Institute (IDI) Surat, for the year 2006-07, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute. [Placed in Library, See No. L.T. 7188/07]